

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

45. CP/2647(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: SYED ADIL UMAIR & ANR
Vs.
SUPER CHEMIST PVT LTD & ORS

SECTION: 241(1) & 244(1) of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List the matter on
24.04.2023.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/